

- (iv) Assisting the State Government of Madhya Pradesh in identifying suitable sites for locating recharge structures.

(c) and (d). The State Government of Madhya Pradesh had sent a proposal in 1994 for financial assistance for ground water recharge projects in the State. After examination of the proposal, the State Government was informed in October, 1994 that some of the projects proposed by them could be considered for inclusion in the Centrally Sponsored Scheme formulated by the Central Ground Water Board which is at present at consultation stage.

Bridge on Ganga in Varanasi

3412. SHRI RAM SAGAR :
SHRI CHHATRAPAL SINGH :
SHRI MANOJ KUMAR SINHA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) when the construction work on G.T. Road by pass from Mohan Sarai to Mughal Sarai and bridge on river Ganga in Varanasi, Uttar Pradesh was started;
- (b) the estimated cost of the said project along with the details of expenditure incurred thereon till date;
- (c) the details of progress made in construction work; and
- (d) the date fixed for the completion of the said project?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The work was started in October, 1987.

(b) Original sanctioned cost of this project was Rs. 49.92 crores. The revised cost of the project (Roads and Bridges) is Rs. 122.59 crores. The up-to-date expenditure incurred on this project is Rs. 90.61 crores.

(c) Progress of the Project is as under :

(1) Bypass (Road works)	-	42%
(2) Ganga Bridge	-	93%
(3) 2 ROB's	-	80% & 60%

(d) Tentative target date for the completion of the project is December, 1997.

[English]

Science City

3413. DR. C. SILVERA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether inauguration of first phase of the Science City is likely to take place on December 31, 1996;

(b) if so, the details thereof with capacity of accommodation to be covered under this phase;

(c) whether the Government propose to inaugurate the second phase of said city somewhere in first quarter of 1997;

(d) whether the Government propose to set up such Science city in Mizoram for convenience of North-Eastern States; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b). The Convention Centre of the Science City will be inaugurated on December 21, 1996, having a capacity of 2200. The Convention Centre has also a mini auditorium of 400 capacity, 8 seminar halls of capacity varying from 50 to 100 each, a special exhibition hall displaying computerised robotic dinosaurs developed by National Council of Science Museums and a large cafeteria.

(c) The remaining wings of the Science City which include Space Theatre, Space Flight Simulator and about 1000 indoor and outdoor exhibits of science, technology, environment and ecology will be inaugurated in March, 1997.

(d) and (e). In terms of the extant policy of the National Council of Science Museums, the Science Centre could be set up provided the concerned State Government approaches and provides a developed site and agree to share the 50% of the cost of project. However a Science Centre in the North-East region at Guwahati is functioning from 1994.

[Translation]

Acquisition of Land by Defence Forces in Bikaner District

3414. SHR MAHENDRA SINGH BHATI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government had acquired all the land of nearly 34 villages in Lunkaran Tehsil in Bikaner district for Mahajan field Firing Range in the year 1985-86;

(b) if so, whether less compensation was paid to the concerned persons and if so, the reasons therefor and the time by which the outstanding compensation is proposed to be paid;

(c) whether thousands of cases have been pending in the court of Chief Judicial Magistrate, Bikaner for a long time;

(d) if so, the action being taken for early decision of the cases; and

(e) the steps being taken by the Government for the rehabilitation of the families displaced due to the said Range?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir. Number of villages involved was, however, 33 only.

(b) Compensation as provided under the Land Acquisition Act was paid for the lands acquired.

(c) and (d). 4000 Land Reference cases were filed by the land owners. Out of these, 1128 have been dismissed.

(e) An amount of Rs. 89.54,000/- for rehabilitation was sanctioned and made available to the District Collector, Bikaner for disbursement to the displaced families.

[English]

Fake Medicine manufacturing Units

3415. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of fake medicine manufacturing units unearthed in Uttar Pradesh during the last three years;

(b) the details thereof; and

(c) the action taken against the persons found responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). The information is being collected and will be laid on the table of the House.

India's Membership in UN Security Council

3416. SHRI C. NARASIMHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of countries in favour of India's Permanent membership in the UN Security Council; and

(b) whether the U.S. and China are also supporting the case of our inclusion in the Security Council?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b). Five countries have specifically supported India's candidature for permanent membership of the UN Security Council (Bhutan, Mauritius, Cuba, Dominican Republic and LAO PDR). The US and China have not taken any position on India's candidature for permanent membership.

[Translation]

Vacancies in BHU

3417. DR. BALIRAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of posts of lecturers are lying vacant in Banaras Hindu University, Varanasi (Uttar Pradesh);

(b) if so, the details thereof;

(c) the number of reserved/unreserved posts out of them;

(d) the time since when these posts have been lying vacant; and

(e) the time by which these posts are likely to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e). The information is being collected from the Banaras Hindu University and shall be laid on the Table of the Sabha.

[English]

Multinational Company

3418. DR. ASIM BALA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of the fact that a top Multinational Company will set up a Chain of Commercial Genetic testing and counselling clinics in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). A Proposal of M/s. Progene Inc., USA for setting up of Progene India Human Genetic Centre in New Delhi has recently been cleared by the Foreign Investment Promotion Board subject to certain stipulations including that they would have to seek the necessary approvals under the existing local laws, regulations and guidelines.

Krishna River Water Dispute

3419. SHRI B.L. SHANKAR : Will the Minister of WATER RESOURCES be pleased to state the details of action taken by the Union Government to solve Krishna River Water Dispute among the concerned States?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Krishna Water Disputes Tribunal (KWDT) has given Final Order in 1976 sharing of Krishna waters among the States of Maharashtra, Karnataka and Andhra Pradesh. As such there is no water dispute among Krishna Basin States. There is a controversy between the State Governments of Andhra Pradesh and Karnataka about Full Reservoir Level of Almatti Dam. A meeting of the Chief Ministers of Maharashtra, Karnataka and Andhra Pradesh was convened by the Hon'ble Prime Minister on 10-08-96 in an effort to arrive at an amicable settlement. But no consensus could be reached. However, the Chief Minister of Karnataka State assured that the Karnataka Government does not intend to utilise more water than its allocated share.